

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO.1330
TO BE ANSWERED ON 24.7.2017
SHRAVANA 2, 1939 (SAKA)

ENCROACHMENT OF MONUMENTS

1330. DR. KULAMANI SAMAL:
SHRI DILIPKUMAR MANSUKHLAL GANDHI:
SHRI RATTAN LAL KATARIA:

Will the Minister of CULTURE be pleased to state:

- (a) whether a large number of historical and protected buildings/structures/sites/monuments have disappeared due to illegal encroachment by certain individuals and groups in the country;
- (b) if so; the details thereof, State/UT-wise including Ahmedshah's Tomb in Ahmednagar, Maharashtra;
- (c) whether the Government has conducted any survey in this regard and if so, the details thereof and the number of encroachments removed by the Archaeological Survey of India during each of the last five years, State/UT and monument-wise;
- (d) the funds released by the Government for the maintenance and upkeep of these monuments during the last three years; and
- (e) the other remedial measures taken by the Government to keep such monuments free from encroachment?

ANSWER

MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE)

(DR. MAHESH SHARMA)

- (a) No, Madam.
- (b)&(c) 24 monuments are reported untraceable. The details (State-wise) are at Annexure-I. The tomb of Nizam Ahmedshah in Ahmednagar (Maharashtra) is a centrally protected monument under the jurisdiction of Archaeological Survey of India and is in a good state of preservation and free from encroachment. The details of encroachments removed from the monuments is at Annexure-II.
- (d) The expenditure incurred for conservation, preservation and maintenance of centrally protected monuments/sites, State/UT-wise during the last three years is at Annexure-III.
- (e) The Superintending Archaeologists of Archaeological Survey of India are authorised to issue show cause notices against encroachers under the provisions of Ancient Monuments and Archaeological Sites and Remains (AMASR) Act 1958 and Rules 1959 followed by a direction to the District Collector/ Magistrate by Central Government to remove such encroachment under section 19(1) and 19 (2) of the Act and Rule 38 (2). They are also vested with the powers of an Estate Officer to issue eviction notices/orders to the encroachers under Public Premises (Eviction of Unauthorised Occupants) Act, 1971. Further, assistance is also sought from the respective State Governments/ police, failing which cases are filed in the court of law against the encroachers. In addition to the regular watch and ward staff, private security personnel, State police guards and CISF have also been deployed for the safety and security of selected monuments.

ANNEXURE REFERRED TO IN REPLY TO PART (b)&(c) OF LOK SABHA UNSTARRED QUESTION NO.1330 FOR 24.7.2017

LIST OF MONUMENTS/SITES WHICH ARE UNTRACEABLE

Assam	
1.	Guns of Emperor Sher Shah, Sadia, Tinsukia
Arunachal Pradesh	
2.	The Ruins of Copper Temple, Paya, Lohit
Haryana	
3.	Kos Minar, Mujesar, Faridabad
4.	Kos Minar, Shahabad, Kurukshetra
Uttarakhand	
5.	Kutumbari Temple, Dwarahat, Almora
Delhi	
6.	Bara Khamba Cemetery, Delhi
7.	Inchla Wali Gumti, Mubarakpur Kotla
Madhya Pradesh	
8.	Rock Inscription, Satna
Maharashtra	
9.	Old European Tomb, Pune
10.	One Buruj, Agarkot
Rajasthan	
11.	Inscription in Fort, Nagar, Tonk
12.	12 th Century Temple, Baran
Uttar Pradesh	
13.	Ruins of three small linga temple circle 1000 AD, Ahugi Mirzapur
14.	Three sites with megaliths on the western and north eastern toes of the hill, Chandauli
15.	Tablet on treasury building, Varanasi
16.	Telia Nala Buddhist ruins, Varanasi
17.	A Banyan grove containing traces of ancient building, Amavey, Ballia
18.	Closed Cemetery, Katra Naka, Banda
19.	Gunner Burkill's Tomb, Mehroni, Lalitpur
20.	Three Tomb, Lucknow-Faizabad Road, Lucknow
21.	Cemeteries at miles 6 and 7, Jahraila Road, Lucknow
22.	Cemetery at Gaughat, Lucknow
23.	Large ruined site called Sandi-Khera, Pali, Shahabad, Hardoi
West Bengal	
24.	Ruins of fort, Bamanpukur, Nadia

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (b)&(c) OF LOK SABHA UNSTARRED QUESTION NO.1330 FOR 24.7.2017

Details of encroachments partially removed from the centrally protected monuments during the last five years

Sl. No.	Name of monument	Locality	District	State
1.	Asafi Imambara	Lucknow	Lucknow	Uttar Pradesh
2.	Mosque at Sakharkheda	Sakharkheda	Buldhana	Maharashtra
3.	Mahadev Temple	Belpan	Bilaspur	Chhattisgarh
4.	Chaiturgarh Fort	Lapha	Korba	Chhattisgarh
5.	Danteshwari Devi Temple	Dantewada	South Baster	Chhattisgarh
6.	D'Eremao Cemetery	Delhi	Delhi	Delhi
7.	Mosque of Sarai Alavardi Khan	Gurugram	Gurugram	Haryana
8.	Virupaksha Temple	Hampi	Hampi	Karnataka

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO.1330 FOR 24.7.2017

STATE/UT-WISE DETAILS OF EXPENDITURE INCURRED FOR CONSERVATION OF PROTECTED MONUMENTS/SITES UNDER ASI FOR THE LAST THREE YEARS

(Amount Rs. in Lakhs)

Sl. No.	Name of State/UT	Circle / Branch	Expenditure		
			2014-15	2015-16	2016-17
1.	Uttar Pradesh	Agra Circle	1404.99	1270.00	940.00
		Lucknow Circle	1165.00	945.08	688.52
		Sarnath Circle	534.99	495.00	230.20
2.	Maharashtra	Aurangabad Circle	695.00	629.05	334.00
		Mumbai Circle	645.00	902.82	900.48
		Nagpur Circle	444.98	845.00	395.54
3.	Karnataka	Bangalore Circle	1515.99	1427.02	1009.50
		Mini Circle Hampi	90.00	401.24	800.31
		Dharwad Circle	713.94	716.42	516.98
4.	Madhya Pradesh	Bhopal Circle	956.99	1261.01	745.00
5.	Odisha	Bhubaneswar Circle	596.99	679.52	865.00
6.	West Bengal, Sikkim	Kolkata Circle	549.63	537.95	280.68
7.	Tamil Nadu, Puducherry (UT)	Chennai Circle	1070.01	919.10	583.98
	Punjab Haryana	Chandigarh Circle	875.85	634.98	523.85
9.	Himachal Pradesh	Shimla Circle	315.00	300.00	106.22
10.	Delhi	Delhi Circle	1499.75	1176.73	562.50
		Delhi Mini Circle	-	-	418.05
11.	Goa	Goa Circle	397.36	240.99	155.30
12.	Assam	Guwahati Circle	292.56	395.07	262.19
	Manipur	Aizwal Circle, Mijoram			72.20
	Meghalaya				
	Mizoram				
	Nagaland				
	Tripura				
Arunchal Pradesh					
13.	Rajasthan	Jaipur Circle	610.00	512.98	208.48
		Jodhpur Circle	569.96	729.29	322.42
14.	Andhra Pradesh Telangana	Hyderabad Circle	998.32	776.61	841.50
15.	Telangana	Amravati Circle	-	--	--
16.	Bihar	Patna Circle	414.99	374.99	153.53
17.	Jammu & Kashmir	Srinagar Circle	443.00	135.07	95.83
		Mini Circle Leh	141.98	131.50	43.40
18.	Kerala	Thrissure Circle	647.19	545.00	284.98
19.	Gujarat Daman & Diu(UT)	Vadodara Circle	847.99	1123.07	1385.00
	Uttarakhand	Dehradun Circle	264.99	215.00	55.07
21.	Chhattisgarh	Raipur Circle	587.89	670.33	216.30
22.	Jharkhand	Ranchi Circle	115.98	147.61	50.13
		Chemical Preservation (All India)	787.65	729.60	690.13
		Horticultural Activity (All India)	3357.98	3878.22	4655.95
		D.G. Hqrs. Office. (For Boundary Wall & Toilet Blocks)	-	-	10783.00
		Reserve	-	-	-
	Total		23551.95	23746.25	30176.22